

**SCHEDULE
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PUBLIC ANNOUNCEMENT**
(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
DIMEXON REALTY PRIVATE LIMITED**

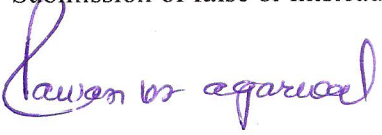
1.	NAME OF CORPORATE PERSON	Dimexon Realty Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	24/12/2008
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies - Mumbai
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U70102MH2008PTC189137
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	803/804, Raheja Chambers, Nariman Point Mumbai 400021
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	18th January, 2020
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	PAWAN KUMAR RAMDHAN AGARWAL Address: 42, Gopal Bhawan, 199 Princess Street, Mumbai – 400 002 E-mail: arbitratorpr@gmail.com Telephone No: 022 22093908 Registration No: IBBI/IPA-001/IP-P00414/2017-18/10737
8.	LAST DATE FOR SUBMISSION OF CLAIMS	16th February, 2020

Notice is hereby given that the **Dimexon Realty Private Limited** has commenced voluntary liquidation on 18th January, 2020.

The stakeholders of **Dimexon Realty Private Limited** are hereby called upon to submit a proof of their claims, on or before 16th February, 2020 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Pawan Kr Agarwal
Liquidator
IBBI/IPA-001/IP – P00414/2017-18/10737

Date: 22nd January, 2020
Place: Mumbai

